From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

To,

1. Sri Arun Kumar Dubey, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board,), Simdega,

2. Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board,), Lohardaga,

3. Sri Mithilesh Kumar Singh, S.D.J.M., Bokaro,

4. Sri Ashok Kumar No. III, S.D.J.M.-cum-P.M. (J.J. Board,), Jamshedpur,

5. Sri Shekhar Kumar, S.D.J.M.-cum-Judge Incharge, Giridih,

6. Sri Sanjay Kumar Singh No. III, S.D.J.M., Deoghar,

7. Sri Md. Faheem Kirmani, S.D.J.M.-cum-P.M. (J.J. Board), Ranchi,

8. Sri Chandan, J.M.-cum-Judge Incharge-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,

9. Sri Manoj Kumar Sharma, J.M.-cum-Civil Judge (Jr. Div.), Ranchi,

10. Sri Laxmikant, J.M.-cum-Judge Incharge, Ranchi,

11. Sri Santosh Anand Prasad, J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila),

12. Sri Binod Kumar, S.D.J.M.-cum-Judge Incharge, Dhanbad,

13. Sri Kuldeep, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur (Ghatshila),

14. Miss Richa Srivastava, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh,

15. Sri Sunil Dutta Dwivedi, Civil Judge (Jr. Div.), Bokaro,

16. Sri Krishna Kant Mishra, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,

17. Sri Nishant Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Dumka,

18. Miss Arti Mala, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.), Ramgarh,

19. Miss Manju Kumari, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Giridih,

20. Sri Manoranjan Kumar No. II, Civil Judge (Jr. Div.), Dhanbad,

21. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Pakur,

22. Miss Divya Mishra, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma,

23. Sri Vikram Anand, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge, Bokaro (Bermo at Tenughat),

24. Sri Manoj Kumar Prajapati, J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.), Garhwa,

25. Sri Shashi Bhushan Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,

26. Miss Shweta Kumar No. II, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,

27. Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,

28. Sri Pratap Chandra, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad,

29. Sri Kusheshwar Sinku, J.M.-cum-Judge Incharge-cum-Addl. Civil Judge (Jr. Div.), Bokaro,

30. Sri Sanjit Kumar Chandra, J.M., Ranchi,

31. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,

32. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge Incharge, Jamshedpur,

33. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Godda,

34. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela,

35. Sri Rajesh Kumar No. II, Railway Judicial Magistrate, Ranchi,

36. Miss Lucy Sosen Tigga, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chaibasa,

37. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj,

38. Sri Manoj Kumar Ram, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,

39. Sri Sandeep Kumar Bertam, J.M.-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),

40. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,

41. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,

42. Miss Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh,

43. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,

44. Miss Nitasha Barla, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,

45. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,

46. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
47. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur.
48. Miss Sushla Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti.

Sub: - nomination for attending the refresher training course scheduled to be held on 5th February, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on **ADR in reference to Order 10 read with section 89 of CPC** on 5th **February, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 05.02.2017 at 9:30 AM in proper dress..

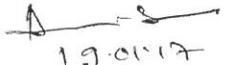Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 4th February till the evening of 5th February, 2017. The nominated officers staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

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Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

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Memo No. _____327_____ /Apptt.   Dated, Ranchi, the __19.01.17__

Copy forwarded to the Principal District & Sessions Judges, Simdega / Lohardaga / Bokaro / Jamshedpur / Giridih / Deoghar / Daltonganj / Dhanbad / Hazaribagh / Dumka / Ramgarh / Pakur / Koderma / Garhwa / Chatra / Godda / Saraikela / Chaibasa / Sahebganj / Gumla / Latehar / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 07/JAJ dated 10.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

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19.01.17
Registrar General

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